

and products due to natural calamities in India during the last three years;

(b) what steps Government have taken to help the calamities affected persons; and

(c) what is the type of calamity which caused the maximum loss?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) The information is being collected and will be laid on the table of the Sabha.

Financial Assistance for Dr. Punjabrao Deshmukh Krishi Vidya Kendra

4257. SHRIMATI BASANTI SARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Rural Institute, Amravati in Maharashtra under PKV, Akola has requested the ICAR for financial assistance for the Dr. Punjabrao Deshmukh Krishi Vidya Kendra;

(b) if so, what decision has the ICAR taken thereon; and

(c) by when this proposal is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Yes Sir.

(b) and (c) It has not been possible to include the proposal in the list of 78 KVKs whose establishment has been recently approved by ICAR. There is no proposal for sanction of more Krishi Vigyan Kendras in the current year

Memorandum for Financial Assistance to Orissa

4258. SHRI PRAVAT KUMAR SAMANTARAY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received a memorandum from the State Government of Orissa through the Minister of Civil Supplies and Public Distribution System regarding damages done by devastating floods in the month of July and a memorandum from Members of Parliament belonging to Orissa, for financial assistance; and

(b) if so, what positive steps Government have taken with regard to the request?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Government of Orissa submitted a Memorandum seeking Central assistance of Rs. 138.41 crores, to the Union Minister of Civil Supplies, Consumer Affairs and Public Distribution during his visit to State. Members of Parliament and MLAs also met the Minister during his visit.

(b) In addition to the normal release of 1 st & 2nd instalments of Central share of Calamity Relief Fund for the year 1994-95, Government of India have also released the 3rd & 4th instalments amounting to Rs. 14.89 crores in advance, in order to enable the State Government to undertake flood relief measures.

Commercial Fishing Harbours

4259. SHRI BHAGABAN MAJHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have a proposal to set up some commercial fishing harbours during the 8th and 9th Five Year Plan;

(b) if so, the number of such harbours proposed to be set up during the above plans;

(c) the States where these commercial fishing harbours are proposed to be set up; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Yes Sir.

(b) Four major fishing harbours and eleven minor fishing harbours have been sanctioned so far for setting up/ completion during the 8th Five Year Plan. The 9th Five Year Plan is yet to be formulated.

(c) and (d) The locational details of the commercial fishing harbours proposed to be set up/completed at a cost of Rs. 132.04 crores during the 8th Five Year Plan are as follows:—

A. Major Fishing Harbours.

- *1. Paradip (Orissa)
2. Sassoon (Maharashtra)
3. Cochin Stage-II (Kerala)
4. Madras Stage-II (Tamil Nadu)

B. Minor Fishing Harbours

1. Puthiappa (Kerala)
2. Thangassery (Kerala)
3. Munambam (Kerala)
4. Mopla Bay (Kerala)
5. Chombal (Kerala)
6. Vizhinjam (Kerala)
7. Kayamkulam (Kerala)
8. Chinnamutton (Tamil Nadu)
9. Pondicherry (Pondicherry)

10. Jakhau (Gujarat)

11. Mangrol Stage-11 (Gujarat)

Drip Irrigation

4260. SHRI BHUPINDER SINGH MANN: Will the Minister of AGRICULTURE be pleased to state:

(a) what technological and financial assistance is being provided for drip-irrigation by Central Government, Statewise details ;

(b) whether any assistance is being provided by State Government also; if so, the

details thereof; and

(c) whether any estimate as to what quantity of water can be saved by this technology has been made; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Government of India is implementing a centrally sponsored scheme on "Use of Plastics" in Agriculture which inter alia covers assistance to the farmers for promoting use of drip irrigation for horticulture crops with an outlay of Rs. 200 crores during VIII Plan. The scheme also provides for laying out demonstrations on drip irrigation in governmental & public sector/Trust farms in every State/UT and training of users on handling of different drip system package of practices etc. The state-wise details of the funds released from 90-91 to 93-94 and allocation for 94-95 are given in the enclosed statement (see below).

(b) A few States like Maharashtra and UP are supplementing the Central assistance from their own budgetary sources to cover large areas and beneficiaries.

Statement

State-wise details of the funds released during the years 90-91 to 93-94 and allocations made for the year 1994-95 (in lakh rupees)

State	90-91 Actual Release	91-92 Actual Release	92-93 Actual Release	93-94 Actual Release	94-95 Allocation
Maharashtra	7.08	400.00	150.00	595.31	732.00
Tamil Nadu	1.82	100.00	200.00	345.31	382.50
Karnataka	—	50.00	300.00	450.00	505.50
Rajasthan	4.52	74.00	120.00	30.19	69.00
Andhra Pradesh	3.58	130.00	160.00	350.00	468.00
Gujarat	3.93	200.00	400.00	103.12	187.50
Haryana	1.33	5.00	50.00	51.31	45.00
West Bengal	—	5.00	5.00	32.81	68.40
Orissa	0.88	25.00	25.00	112.50	259.50
Punjab	5.25	20.00	80.00	25.88	36.00
Kerala	—	80.00	80.00	93.00	207.00
Himachal Pradesh	—	80.00	80.00	49.12	45.00
Uttar Pradesh	1.83	120.00	125.00	93.19	181.50
Madhya Pradesh	1.83	100.00	150.00	91.50	123.00
Bihar	0.91	30.00	20.00	43.72	99.00
I&K	—	30.00	30.00	29.44	42.00
Sikkim	—	5.00	5.00	8.59	6.60